

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI



(21)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 26/07/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/360/ (IB)/2017
NAME OF THE PETITIONER(S) : PRABHAKARAN T.R
NAME OF THE RESPONDENT(S) : KOTHARI INDUSTRIAL CORPORATION LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

2	RAJAN RATASEELARAM	Counsel for Petitioner	
2.	T. Mahendran	Counsel for Respondent	

ORDER

Counsel representing both the counsel are present. Counsel for respondent has proposed a compromise for paying the claims of the petitioner. Copy of the calculation sheet proposed to be paid is furnished to the counsel for petitioner. Counsel for petitioner sought time for seeking instructions in this regard. Time extended at request. Put up on 03.08.2017 at 10.30 A.M.


(K. Anantha Padmanabha Swamy)
Member (Judicial)